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DIWAN CHAMAN LALL: May I ask, Sir, what exactly my friend means when he says that so many have been rehabilitated? Has he any figures to show that rehabilitation has taken place in the case of, say, West Pakistan refugees, and how many out of them are really rehabilitated?

Shri A. P. JAIN: That is a big question and I would be prepared to answer it during the course of a lengthy debate, as to the different classes of refugees, what benefits we have given and also whether that is sufficient. Actually, if anybody asks me whether, every member of a particular class of persons to whom we have given benefits has been rehabilitated or not, it would be difficult for me to answer.

SHRI GOVINDA REDDY: Is the financial assistance enumerated by the hon. Minister being paid in the current year also?

SHRI A. P. JAIN: Yes.

SHRI GOVINDA REDDY: How long is this assistance to be continued?

SHRI A. P. JAIN: It is difficult for us to fix ary time lin it during which it will be needed.

PROF. N. R. MALKANI: There is a *prima*, *facie* case for holding an official survey into the economic......

SHRI A. P. JAIN: In Bombay I have entrusted this work to Dr. Kumarappa and in Delhi to Dr. Rao. But, the House will remember that this work could be taken only as a sort of sample survey in parts of the country.

PRor. N. R. MALKANI ;When will the papers be placed before us?

SHRI A. P. JAIN: I do not know hen any report will be given.

SHRI B. C. GHOSE: The Government now realise that the loans that are offered to refugees and also the way in which they are offered do nol really amount to rehabilitation in most cases.

to Ouestions

SHRI A. P. JAIN: I do not accept that.

SHRI S. BANERJEE: Are the Government aware, so far as West Bengal is concerned, that the situation has been aggravated by the issue of injunctions on land acquired for purposes of rehabilitation?

SHRI A. P. JAIN: Yes, in a number of cases the West Bengal High Court has issued injunctions.

SHRI B. GUPTA: Are the Government taking prompt steps to stop eviction of the refugees from the land?

SHRI A. P. JAIN: I do not know what eviction the hon. Member refers to. If he is more specific, I may be able to answer that question.

## INVESTMENT OF FOREIGN CAPITAL IN INDIA

- \*44. SHRI B. C. GHOSE: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:
- (a) the n-mes of foreign concerns to whom permission has been given to invest capital in the (i) soap, and (it) electric lamp industries, the dates on which such permission was given and the reasons for giving such permission; and
- (b) the amount of foreign capital invested in (\*) soap, and (ii) electric lam p industries?

THE MINISTER FOR COMMERCE AND INDUSTRY: (SHRI T. T. KRISHNAMACHARI): (a) and [b). A statement giving the required information is placed on the Table of the House. (See Appendix II, Annexure No. 41.)

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SHRI B. C. GHOSE: Will the hon., Minister kindly mention the name of! the company which was considered to I be an uneconomic factory by the Government, in regard to electric lamp industry?

## SHRI T. T. KRISHNAMACHARI:

Sir, I think the statement gives the name of the firm.

SHRI B. C. GHOSE: Had they a factory in India before this permission was given?

SHRI T. T. KRISHNAMACHARI: No, Sir. They might have had some nucleus. According to my information, it is a new company.

SHRI B. C. GHOSE: The first question of mine was "What is the name of the factory which the Government considered was uneconomic?\*' It is said "Permission was given with a view to enable an existing uneconomic factory to become an efficient

## SHRI T. T. KRISHNAMACHARI:

There must have been a nucleus, I do not know. I cannot give any precise information on that point.

- SHRI B. C. GHOSE: Will the hon. Minister say whether it was the "Radio Lamp Industry"?
- SHRI T. T. KRISHNAMACHARI; I am sorry-and I quite agree that cross examination in this case is justifiable-but I can only say that I have not got any information.
- SHRI B. C. GHOSE: Will the hon. Minister say how he got the information that no existing firm is prepared to make electric components?
- SHRI T. T. KRISHNAMACHARI: Sources of my information, Sir, are very well known. We have a development wing and we have particular technicians in charge. Most of these firms do come up to Government foi licence These firms have to appear

before the officials and give them details. Those happen to be my sources of information.

to Questions

SHRI B. C. GHOSE: Will the hon. Minister kindly say if the Indian lamp factories which have an Association in which all the electric lamp factories are represented had not made a representation to the Government against the giving of this permission to this Company as they felt that there was sufficiency of production in the country in regard to electric lamps?

SHRI T. T. KRISHNAMACHARI: Sir, to give a precise answer to the question raised by my hon, friend, a certain amount of research is necessary. But I have seen this file and I have also seen some representations made by the Association mentioned by the hon. Member.

SHRI B. C. GHOSE: Will the hon. Minister kindly say if any attempt was made to obtain information either

- ! from the Indian factories or from the Association to find out as to whether
- I they would be able to make the components before permission was given
- to this foreign factory, or to give j permission was given on the understanding that these components were
- J not being manufactured by them?

SHRI T. T. KRISHNAMACHARI: ; This is what is called a leading question. I am afraid cannot answer a leading question.

## COMMUNITY PROJECTS IN Mysore STATE

- \*45. SHRI M. VALIULLA: Will I the Minister for PLANNING be [pleased to state:
- (a) the names and location of community projects in Mysore State;
- (b) the amounts spent on each of them by the Central Government and the State Government; and
- (c) the work turned out so far a-d the work that is likely to be turned out till the end of December 1052?